

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)

No(s).10824-10826/2007

(From the judgement and order dated 18/06/2007 in WA No. 358/2007 &  
WA No. 483/2007 & WA No. 484/2007 of The HIGH COURT OF A.P AT  
HYDERABAD)

M/S GAUTAMI POWER LIMITED &amp; ANR.

Petitioner(s)

VERSUS

TRANSMISSION CORP.OF AP LIMITED &amp; ORS.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office  
report ))

WITH

SLP(C) NO. 10988-10990 of 2007

(With prayer for interim relief and office report)

Date: 17/08/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)      Mr. M. Ramachandran, Sr.Adv.  
                                 Mr. Akshay Babu, Adv.  
                                 Mr. S. Udaya Kumar Sagar, Adv.  
                                 Ms. Bina Madhavan, Adv.  
                                 Mr. Tarun Satija, Adv.  
                                 For M/S. Lawyer'S Knit & Co,Advs.

For Respondent(s)      Mr.    Vipin Nair, Adv.  
                                 Mr.    P.B. Suresh, Adv.  
                                 Mr.    Vivek Sharma, Adv.  
                                 For    M/S. Temple Law Firm,Advs.

                                 Mr. T.V. Ratnam ,Adv  
                                 Mr. M. Chandrashekhar, Adv.

Mr.T.V.George ,Adv.

UPON hearing counsel the Court made the following  
ORDER

List Friday week for settlement.

(A.D. Sharma)      (Phoolan Wati Arora)  
Court Master      Court Master